

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

10) IA/1180/2022 IA/1193/2022  
C.P. (IB)/1031(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: Omkar Asset Reconstruction Pvt Ltd  
V/s  
C & M Farming Ltd

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Mr. Mustafa Doctor Senior Counsel a/w Ms. Supriya Majumdar i/b Vaish Associates Advocates appearing for Applicant/ Financial Creditor and Mr. Gaurav Joshi a/w Ashish Pyasi, Sneha Nanandkar, Mukul Bhagtani i/b Dhir & Dhir Associates adv. Appearing for Corporate Debtor are present through virtual hearing.

List this matter on **15.12.2022.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

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